

THE INDIAN BOILERS (AMENDMENT) ACT, 1952

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No. XXV OF 1952



Repealed by Act 36 of 1957.

[6th March, 1952]

An Act further to amend the Indian Boilers Act, 1923.

BE it enacted by Parliament as follows:—

1. **Short title.**—This Act may be called the Indian Boilers (Amendment) Act, 1952.

2. **Amendment of section 2B, Act V of 1923.**—In section 2B of the Indian Boilers Act, 1923, the words, brackets, letters and figures “clause (e) of section 6, clauses (c) and (d) of section 11, clause (d) of section 29” shall be omitted.

Price anna 1 or 1½d.